

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 37 OF 2018 & IA NO. 104 OF 2018, APPEAL NO. 88 OF 2018 & IA NO. 300 OF 2018 APPEAL NO. 102 OF 2018, APPEAL NO. 129 OF 2018

Dated: 14th August ,2019

In the matter of:

APPEAL NO. 37 OF 2018 & IA NO. 104 OF 2018

Mr. Rama ShankerAwasthi Appellant(s)
Versus
Uttar Pradesh Power Corporation Ltd. Respondent(s)
&Ors.

APPEAL NO. 88 OF 2018 & IA NO. 300 OF 2018

M/s. Sukhbir Agro Energy Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)
&Ors.

APPEAL NO. 102 OF 2018

PSPN Synergy Pvt. Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)
&Ors.

APPEAL NO. 129 OF 2018

Salasar Green Energy Private Limited (A
Project Company formed by M/s. N.P. Agro
(India) Industries Limited) Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)
&Ors.

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on 09.12.2019.

Court Master/PS

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